

(c) The proposal for starting an Air India service to China will be considered only when it is established that the traffic potential between the two countries warrants such operations.

Camphor Powder

3978. SHRI S. B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that manufacturers' association have demanded permission for imports of camphor powder, reduction of import duty and reservation of this industry for the small scale sector; and

(b) the action proposed to be taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) The suggestions are receiving attention.

Income-Tax Rebate for Newly Constructed Residential Flats in Delhi

3979. SHRI UTTAMRAO PATIL: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 8684 on 24th April, 1981 regarding income-tax rebate for newly constructed residential flats in Delhi and state:

(a) whether the requisite information has since been collected;

(b) if so, whether he would lay it on the Table of the House; and

(c) if not, how long it will take to collect it and lay it on the Table?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) Yes, Sir.

(b) Yes, Sir. The implementation report has already been forwarded on 9th September, 1981 to be laid on the Table of the House.

(c) Answer to this part of the question does not arise in view of the reply to parts (a) and (b) of the question.

Agreement for Participation of Engineers India Ltd. in Alumina and Aluminium Complex in Orissa.

3981. SHRI K. PRADHANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that an agreement providing for the participation of Engineers India Limited in the country's largest alumina and aluminium complex in Orissa has been signed recently; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir. In connection with the implementation of the Orissa Aluminium Complex, the National Aluminium Company Limited has entered into an agreement with Engineers India Limited (EIL) on 3-8-81 appointing the latter as the Prime Indian Engineering Consultant. The scope of services to be provided by EIL includes:—

(i) detailed engineering, based on the basic engineering package supplied by the foreign consultant;

(ii) supervision of construction;

(iii) procurement services; and

(iv) commission and start up services for the bauxite mine, alumina plant and aluminium smelter in Orissa, including monitoring of the progress of the project as a whole.

Abolition of Post of Assistant Income Tax Commissioner at Bhavnagar (Gujarat)

3982. SHRI RAMJIBHAI MAVANI: Will the Minister of FINANCE be pleased to state:

(a) whether he has received a letter dated 27th May, 1981 from the Hon.